



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Apr/202223/3

DATED: 12/05/2022

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Apr/202223/3 dated 12/05/2022 of Norms Committee - II for the year 2022-23 was held on 12/05/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

Sl. No.	Name and Designation of Representatives	Department
1	Shri S. K. Jain, D.O.	DPIIT
2	Ms Jenny Charan, Consultant	MeitY
3	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant, DGFT
4	Shri V. C. Agarwal, Consultant (TEC-3)	Technical Consultant, DGFT
5	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

2	Smt. Smitha Viju, FTDO	DGFT
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Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Apr/202223/3
Case Status	Case Rejected
Party Name	INDIANA GRATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000238AM23
RA File Number	NA
Licence No and Date	0310837294/null
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted the documents related to AA No. 0310837294 dated 21.07.2020. However, the said AA was rejected in the NC meeting No. 12/81dated 15.12.2020 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	2 / NC/2/MEET/Apr/202223/3
Case Status	Case Rejected
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000097AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has submitted the documents related to AA No. 0410164127 dated 22.03.2018. However, the said AA was rejected in the NC meeting dated 30.03.2022 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	3 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	MUNDRA SOLAR ENERGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000384AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) received via email dated 09.05.2022, under para 4.03 (b) (iii) of FTP, as under: 1. In the description of export item, the words may be modified as “540Wp” in place of “650Wp”. 2. The quantity of import item at Sl. No. 1 (P type 7Wp to 9Wp solar cells) may be allowed on net to net basis as per GN-4. 3. The quantity of import item at Sl. No. 2 (Solar glass 2.55 sq. mtr./each) may be allowed as 245421 Number including 1% wastage. 4. The quantity of import item at Sl. No. 3 (Al Frame 2pc of 1.1345 mtr. & 2 pc of 2.2675 mtr.) may be allowed as 242991 Sets. 5. The quantity of import items at Sl. No. 4 to 7 may be allowed as net plus 1% wastage. 6. The quantity of import item at Sl. No. 8 may be allowed on net to net basis as per GN-4. 7. The quantity of import items at Sl. No. 9 to 16 may be allowed as applied with the condition that the value restricted up to 2% of FoB value. 8. The quantity of import items at Sl. No. 17, 18, 21 & 22 may be allowed on net to net basis. 9. The quantity of import items at Sl. No. 19 & 20 may be allowed as per Packing Policy. RA concerned may take suitable consequential action accordingly.	

Case No.	4 / NC/2/MEET/Apr/202223/3
Case Status	Case Rejected
Party Name	BHARAT HEAVY ELECTRICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000387AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant has submitted the documents related to AA No. 1110028610 dated 05.08.2019. The Committee also noted that a deficiency letter dated 11.07.2021 followed by several reminders has been issued to the applicant against the AA No. 1110028610 dated 05.08.2019 for furnishing the complete information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information against the said AA No. on DGFT Portal. Further, the Committee noted that the applicant has filed a new application on DGFT portal instead of submitting the reply of deficiency letter. Therefore, the Committee decided to **reject** the case on the ground that the applicant has filed a new application on DGFT's IT Portal.

The case stands rejected.

Case No.	5 / NC/2/MEET/Apr/202223/3
Case Status	Case Rejected
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000107AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant has submitted the documents related to AA No. 0410166843 dated 25.06.2020. However, the said AA was rejected in the NC meeting dated 30.03.2022 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal.	
The case stands rejected.	

Case No.	6 / NC/2/MEET/Apr/202223/3
Case Status	Case Rejected
Party Name	TE CONNECTIVITY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00159391AM22
RA File Number	NA
Licence No and	NA

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.02.2022 and subsequent reminders dated 23.02.2022, 10.03.2022, 06.04.2022 & 21.04.2022 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant for furnishing the requisite information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to reject the case. The case stands rejected.	

Case No.	7 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000345AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: Case deferred for comments of Technical Expert (TE).	

Case No.	8 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TRAFOMECA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00237937AM22
RA File Number	072404000216 AM13
Licence No and Date	0710090674/11/09/2012
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	9 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00000240AM23
RA File Number	318304000001 AM15
Licence No and Date	3110063479/11/04/2014
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. What is the total weight of 400,000 numbers of ALU-ALU (CFB) foils (VENUS)? 2. Process flow chart for manufacturing export product and wastage of each input, in percentage, at each stage of operation. 3. What is role of each imported input item in the export product? 4. Drawing of export product with dimensions indicating use of each imported input and quantity thereof, going in the export product? 5. Detail of manufacturing process of export product. 6. Detail of indigenous inputs, if any and quantity thereof in the export product. 7. Please submit an excel sheet indicating inputs both imported and indigenous inputs for the purpose of material balance. The case stands deferred.	

Case No.	10 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00276697AM22
RA File Number	052304000509 AM15
Licence No and Date	0510393185/13/02/2015
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	11 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00277488AM22
RA File Number	052304000053 AM16
Licence No and Date	0510394385/29/05/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/2/MEET/Apr/202223/3												
Case Status	Case Approved												
Party Name	PHOENIX FOILS PRIVATE LIMITED												
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022												
HQ File Number	HQRNORM REVIW00000102AM23												
RA File Number	039504000152 AM16												
Licence No and Date	0310798003/07/08/2015												
Norms Committee Decision:													
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:													
<table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>72202090</td><td>Cold Rolled Stainless Steel Strips Thickness 0.01mm To 1.40mm Grade 316L/316((Net Weight = 223000.00 kgs))</td><td>223000.00 Kgs</td><td>72193190</td><td>Cold Rolled Stainless Steel Wide Coils/ Strips (Prime Quality), Thickness 0.20 mm To 5.00 mm Grade 316L/316</td><td>229690.00Kgs with 3% wastage</td></tr></table>		ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	72202090	Cold Rolled Stainless Steel Strips Thickness 0.01mm To 1.40mm Grade 316L/316((Net Weight = 223000.00 kgs))	223000.00 Kgs	72193190	Cold Rolled Stainless Steel Wide Coils/ Strips (Prime Quality), Thickness 0.20 mm To 5.00 mm Grade 316L/316	229690.00Kgs with 3% wastage
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity								
72202090	Cold Rolled Stainless Steel Strips Thickness 0.01mm To 1.40mm Grade 316L/316((Net Weight = 223000.00 kgs))	223000.00 Kgs	72193190	Cold Rolled Stainless Steel Wide Coils/ Strips (Prime Quality), Thickness 0.20 mm To 5.00 mm Grade 316L/316	229690.00Kgs with 3% wastage								
Note: The thickness and width of the imported Cold Rolled Stainless Steel Wide Coils/ Strips (Prime Quality) should be more than the thickness and width of the export of Cold Rolled Stainless Steel Strips.													
RA concerned may take suitable consequential action accordingly.													

Case No.	13 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	JSONS FOUNDRY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000727AM19
RA File Number	318304000141 AM16
Licence No and Date	3110065856/08/01/2016

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

Sl. No.	ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	73259920	Alloy Steel Cast Articles	25857.00 Kgs	1	72044900	L.C. Ferro Chrome 0.05% Carbon.	635.06Kgs with 25% wastage on the total requirement of L. C. Ferro Chrome of 0.05% Carbon in the export product.
				2	72044900	Nickel Cathodes having 99.9 % Nickel Content.	140.05 Kgs with 25% wastage on Net content of Ni in the export products.
				3	81110010	Manganese Metal 99.8 % Manganese	332.00 Kgs with 25% wastage on Net content of Mn in the export products.
2	73259930	Stainless	8143 Kgs	1	72044900	L.C. Ferro	3238.81 Kgs with

		Steel Cast Articles				Chrome 0.03% Carbon.	25% wastage on the total requirement of L.C.Ferro Chrome of 0.03% Carbon in the export products.
				2	72044900	Nickel Cathodes having 99.9 % Nickel Content	888.24 Kgs with 25% wastage on Net content of Ni in the export products.
				3	81110010	Manganese Metal 99.8 % Manganese Content	146.15 Kgs with 25% wastage on net content of manganese in the export products.

RA concerned may take suitable consequential action accordingly.

Case No.	14 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00000045AM23
RA File Number	318304000099 AM17
Licence No and Date	3110066383/25/10/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	15 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TRAFOMECA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105001065AM19
RA File Number	072404000329 AM17
Licence No and Date	0710110958/12/01/2017
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	16 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ELECTRO FIBRES
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00293014AM22
RA File Number	072404000348 AM17
Licence No and Date	0710110983/18/01/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter is being issued to the applicant for furnishing certain information through DGFT Portal. Therefore, the Committee decided to defer the case. The case stands deferred.	

Case No.	17 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TRAFOMECA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105001080AM19
RA File Number	072404000296 AM18
Licence No and Date	0710112727/23/01/2018

Norms Committee Decision:

Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.

Case No.	18 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00346176AM22
RA File Number	092404000152 AM19
Licence No and Date	0910066468/18/07/2018
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	19 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00346221AM22
RA File Number	092404000169 AM19
Licence No and Date	0910066469/18/07/2018
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send hard copy of the application to examine the case.	

Case No.	20 / NC/2/MEET/Apr/202223/3
Case Status	Case Rejected
Party Name	R R KABEL LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105001007AM19
RA File Number	039504001148 AM19
Licence No and Date	0310827010/13/02/2019
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 14.12.2021 followed by a reminder on 29.12.2021 was issued to the applicant for providing certain information. In this regard, final reminder letter was also issued to the applicant on 03.02.2022 for furnishing the requisite information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	21 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TRAFOMECA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00271204AM22
RA File Number	072404000260 AM19
Licence No and Date	0710114552/14/02/2019
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	22 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00000077AM23
RA File Number	022404000190 AM19
Licence No and Date	0210209059/20/03/2019

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by Consultant (SKB). The matter was deliberated in the meeting and the Committee decided to seek opinion of Consultant (TEC-3). The case stands deferred.	

Case No.	23 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00283848AM22
RA File Number	052304000055 AM20
Licence No and Date	0510410481/06/05/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	24 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	BLUEBIRD SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000082AM20
RA File Number	052304000078 AM20
Licence No and Date	0510410642/21/05/2019
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) received via email dated 09.05.2022 as under: 1. The quantity of import items may be allowed on net to net basis as per GN-4. Note: Specification of cells may be incorporated with import list.	

RA concerned may take suitable consequential action accordingly.

Case No.	25 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00277973AM22
RA File Number	052304000016 AM20
Licence No and Date	0510410924/13/06/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was approved in the Meeting No. 14/81 dated 16.10.2019 as per comments of Consultant (TEC-3). Now, the applicant has applied for reviewing the ad-hoc norms. The applicant has stated that as per present market condition, the import item No. at Sl. No. 1 i.e. Copper is widely available in form of "Wire Rod" in comparatively of "Cathode" in terms of price and availability. Also "Copper Wire Rod" is one step up process of "Copper Cathode". Hence, they have requested to amend description of import item at Sl. No. 1 in place of existing. The case was referred to Consultant (TEC-3) for examination & comments. Therefore, as per comments of Consultant (TEC-3), the Committee decided to amend the description of import item at Sl. No. 1 as under: 1. The description of import item at S. No. 1 may be amended as "Copper cathode/Copper wire rod". Note: The rest of the decision as decided by NC in its meeting No. 14/81 dated 16.10.2019 shall remain unchanged. RA concerned may take suitable consequential action accordingly.	

Case No.	26 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	STANCORP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00346040AM22
RA File Number	039504000128 AM20
Licence No and Date	0310830212/10/07/2019
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was rejected in the Meeting	

No. 08/81 dated 29.09.2020 due to non-submission of reply of deficiency letter. Now, the applicant has applied for review with a request to fix the ad-hoc norms. The case was referred to Consultant (SKB) for examination & comments. Therefore, the Committee decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
80012000	Tin Alloy Ingots ((1% Germanium +/- 0.10% Tolerance & 99% Tin +/- 0.10% Tolerance))	1000.00 Kgs	1	81129900	Germanium Ingot (Germanium Content 99.999 % Purity)	10.00 Kgs with nil wastage
			2	80011090	Tin Content 99.85% (+/- 0.10% Tolerance)	999.80 Kgs with 0.99% wastage

RA concerned may take suitable consequential action accordingly.

Case No.	27 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000272AM20
RA File Number	039504000618 AM20
Licence No and Date	0310832137/10/10/2019
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	28 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000280AM20
RA File Number	022404000099 AM20
Licence No and Date	0210209475/14/10/2019
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	29 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000363AM20
RA File Number	022404000143 AM20
Licence No and Date	0210209635/20/12/2019
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	30 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000423AM20
RA File Number	052404000692 AM20
Licence No and Date	0510413469/29/01/2020
Norms Committee Decision:	

Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.

Case No.	31 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000425AM20
RA File Number	072404000258 AM20
Licence No and Date	0710116093/04/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send a reminder letter to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	32 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000536AM21
RA File Number	039504000059 AM21
Licence No and Date	0310836231/15/05/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	33 / NC/2/MEET/Apr/202223/3
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Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000537AM21
RA File Number	039504000050 AM21
Licence No and Date	0310836232/15/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	34 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VIRGO LAMINATES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000539AM21
RA File Number	052404000050 AM21
Licence No and Date	0510414200/18/05/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	35 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000541AM21
RA File Number	039504000083 AM21
Licence No and Date	0310836249/18/05/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. How many Aluminium Foil Polythelene laminated glass fabric (Aluglass) in 40,000 Kgs?	

2. What is the length and width of Aluminium foil in the export product and weight thereof?
3. How many Aluminium foil would be required in each export product?
4. What is role of glass filament yarn? How much quantity in meter and weight would be required in each export product?
5. Role of Polythelene Alcohol (Glue) and LDEP-Polythelene would be there for manufacture of export product. How much quantity would be required in each export product?
6. Process flow chart and wastage of items of import at each stage of operation.
7. Drawing of export product indicating dimensions, actual requirement of each import item without wastage.
8. Please submit an excel sheet indicating inputs both imported and indigenous inputs for the purpose of material balance.

The case stands deferred.

Case No.	36 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	GOLDI SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000555AM21
RA File Number	522104000017 AM21
Licence No and Date	5210043404/28/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that Consultant (TEC-3) informed vide email dated 09.05.2022 that the applicant has still not given total wattage of panels to be exported. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the following information as per Comments of the TE: 1. What is the total wattage of panels to be exported? The case stands deferred.	

Case No.	37 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00000401AM23

RA File Number	052304000041 AM21
Licence No and Date	0510414336/05/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that MeitY informed that no details and documents are available on DGFT Portal. Therefore, the Committee decided to check the application and thereafter, refer the case to the TE for examination & comments. The case stands deferred.	

Case No.	38 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000574AM21
RA File Number	022404000018 AM21
Licence No and Date	0210209908/08/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	39 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000578AM21
RA File Number	039504000099 AM21
Licence No and Date	0310836620/10/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	40 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000609AM21
RA File Number	042404000020 AM21
Licence No and Date	0410166845/25/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000610AM21
RA File Number	042404000021 AM21
Licence No and Date	0410166846/25/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	42 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000622AM21
RA File Number	092404000161 AM21
Licence No and Date	0910068926/02/07/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) vide email dated 09.05.2022 as under:	

Export item: The following weight of export items may be added in the description of export items:

- i. **Weight of export items at Sl. No. 1 & 2 is 820Kg/unit.**
- ii. **Weight of export items at Sl. No. 3 & 4 is 845Kg/unit.**
- iii. **Weight of export item at Sl. No. 5 is 880Kg/unit.**
- iv. **Weight of export item at Sl. No. 6 is 900Kg/unit.**
- v. **Weight of export item at Sl. No. 7 is 1160Kg/unit.**
- vi. **Weight of export item at Sl. No. 8 is 1750Kg/unit.**
- vii. **Weight of export item at Sl. No. 9 is 1840Kg/unit.**

Import Items:

1. The quantity of import items at Sl. No. 1 & 2 may be allowed as **net plus 1% wastage or as applied, whichever is lower.**
2. The quantity of import item at Sl. No. 3 may be allowed on **net to net basis.**
3. The quantity of import items at Sl. No. 4 & 5 may be allowed **as applied with the condition that the value restricted up to 1% of FoB value.**
4. The quantity of import items at Sl. No. 6 to 11 may be allowed **as per GN-4.**

RA concerned may take suitable consequential action accordingly.

Case No.	43 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000623AM21
RA File Number	092404000152 AM21
Licence No and Date	0910068927/02/07/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) vide email dated 09.05.2022 as under:

Export item: The following weight of export items may be added in the description of export items:

- i. **Weight of export item at Sl. No. 1 is 160Kg/unit.**
- ii. **Weight of export item at Sl. No. 2 is 190Kg/unit.**
- iii. **Weight of export item at Sl. No. 3 is 410Kg/unit.**
- iv. **Weight of export item at Sl. No. 4 is 510Kg/unit.**
- v. **Weight of export item at Sl. No. 5 is 750Kg/unit.**

Import Items:

1. The quantity of import items at Sl. No. 1 to 3 may be allowed as **net plus 1% wastage or as applied, whichever is lower.**
2. The quantity of import item at Sl. No. 4 may be allowed on **net to net basis.**
3. The quantity of import items at Sl. No. 5 may be allowed as **net plus 5% wastage or as applied, whichever is lower.**
4. The quantity of import items at Sl. No. 6 to 9 may be allowed **as per GN-4.**

RA concerned may take suitable consequential action accordingly.

Case No.	44 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000626AM21
RA File Number	039404000197 AM21
Licence No and Date	0310837058/07/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that Consultant (TEC-3) has given comments for import items at Sl. No. 1 to 3 vide email dated 09.05.2022. The case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-1) for comments on rest of the import items.	
The case stands deferred.	

Case No.	45 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000644AM21
RA File Number	022404000046 AM21
Licence No and Date	0210209991/21/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	46 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000657AM21
RA File Number	052304000088 AM21
Licence No and Date	0510414751/28/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	47 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ASEEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000669AM21
RA File Number	562404000013 AM21
Licence No and Date	5610005913/30/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send a reminder letter to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	48 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

HQ File Number	018105000688AM21
RA File Number	022404000057 AM21
Licence No and Date	0210210037/13/08/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	49 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000705AM21
RA File Number	092404000271 AM21
Licence No and Date	0910069084/21/08/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	50 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000720AM21
RA File Number	022404000063 AM21
Licence No and Date	0210210068/28/08/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 03.02.2022 followed by a reminder on 18.02.2022 was issued to the applicant for providing complete information. In this regard, final reminder letter was also issued to the applicant on 06.05.2022 for furnishing the requisite information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	51 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000731AM21
RA File Number	042404000082 AM21
Licence No and Date	0410167039/04/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) as under: 1. The words “Weight per blade should not be less than 17420 Kgs” may be added in the description of export item. 2. The quantity of import items at Sl. No. 18 to 21, 23 to 26, 28, 29, 31 to 72, 86 to 93, 95 to 100, 102 & 105 to 108 may be allowed as per GN-4. 3. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	52 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000730AM21
RA File Number	042404000083 AM21
Licence No and Date	0410167038/04/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) as under: 1. The words “Weight per blade should not be less than 17420 Kgs” may be added in the description of export item. 2. The quantity of import items at Sl. No. 18 to 21, 23 to 26, 28, 29, 31 to 72, 86 to 93, 95 to 100, 102 & 105 to 108 may be allowed as per GN-4.	

3. The quantity of rest of the import items may be allowed **as applied for**.

RA concerned may take suitable consequential action accordingly.

Case No.	53 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00000402AM23
RA File Number	052304000170 AM21
Licence No and Date	0510415183/11/09/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	54 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MAHARASHTRA SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000746AM21
RA File Number	052404000285 AM21
Licence No and Date	0510415230/16/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send a reminder letter to the applicant for furnishing the requisite information within 15 days.	
The case stands deferred.	

Case No.	55 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MAHARASHTRA SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000747AM21
RA File Number	052404000284 AM21
Licence No and Date	0510415231/16/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send a reminder letter to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	56 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	STEEL AIIDS ENTERPRISE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM REVIW00000078AM23
RA File Number	039504000387 AM21
Licence No and Date	0310838455/24/09/2020
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	57 / NC/2/MEET/Apr/202223/3
Case Status	Case Rejected
Party Name	HITACHI ENERGY INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000332AM23
RA File Number	NA
Licence No and Date	0510415386/01/10/2020

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was rejected in the NC meeting dated 30.03.2022 due to non-submission of reply of deficiency letter. Further, it was noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal. The case stands rejected.	

Case No.	58 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000784AM21
RA File Number	022404000089 AM21
Licence No and Date	0210210142/06/10/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	59 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000795AM21
RA File Number	242404000056 AM21
Licence No and Date	2410043288/19/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Max. & min. ID/OD ratio of washers to be exported under this AA. 2. Max. & min. OD of washers to be exported under this AA.	

3. Range of thickness of sheet required to meet export order.
4. No. of sizes of washers to be exported under this AA.
5. Copy of export order.
6. Copy of Advance Authorization.

The case stands deferred.

Case No.	60 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000805AM21
RA File Number	052304000250 AM21
Licence No and Date	0510415613/23/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 24.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send a reminder letter to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	61 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000811AM21
RA File Number	039504000468 AM21
Licence No and Date	0310839150/27/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send a reminder letter to the applicant for furnishing the requisite	

information within 15 days.

The case stands deferred.

Case No.	62 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000828AM21
RA File Number	092404000446 AM21
Licence No and Date	0910069442/04/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	63 / NC/2/MEET/Apr/202223/3				
Case Status	Case Approved				
Party Name	ARJAN IMPEX PRIVATE LIMITED				
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022				
HQ File Number	018105000826AM21				
RA File Number	052304000267 AM21				
Licence No and Date	0510415739/04/11/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of the representative of DPIIT & Consultant (TEC-3) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Table Kitchen And Other House Hold Article Made Of Stainless Steel With Or Without Handel Lid	255000.00 Kgs	72199090	Stainless Steel	1.07Kgs/Kg content in the export product

	Antiskid Gasket (Irrespective of What Material The Handel/ Lid/Antiskid Gasket may Have Been Made of magnetic / Non Magnetic Dia 125 to 450 mm Thickness 0.17mm to 0.60 mm Grade 200 Series)			Circles Magnetic /Non Magnetic	
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Note: Import item shall be of relevant grade and thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	64 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000831AM21
RA File Number	039504000503 AM21
Licence No and Date	0310839387/06/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	65 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000832AM21
RA File Number	042404000134 AM21
Licence No and Date	0410167248/06/11/2020
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) as under:

1. The words “**Weight per blade should not be less than 17320 Kgs**” may be added in the description of export item.
2. The quantity of import items at Sl. No. 18 to 21, 23, 24, 26 to 67, 81 to 88, 90 to 95, 97 & 100 to 103 may be allowed **as per GN-4**.
3. The quantity of rest of the import items may be allowed **as applied for**.

RA concerned may take suitable consequential action accordingly.

Case No.	66 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000839AM21
RA File Number	052304000238 AM21
Licence No and Date	0510415792/09/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	67 / NC/2/MEET/Apr/202223/3				
Case Status	Case Approved				
Party Name	ULTRA ENGINEERS				
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022				
HQ File Number	018105000842AM21				
RA File Number	318304000092 AM21				
Licence No and Date	3110067920/10/11/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47011/332/2018-TSW dated 17.03.2022 as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity

73089090	PARTS OF STRUCTURES- ASSY, Gear Rack, Logo, 52 DEG , C3- Part No 20568-000 (Consisting of below item) (A) Plate, Gear Rack, Logo, ZnALMg, C3 (For Mfg of 92758 Assembly ,Per Assembly Req 2 NOS 92758 * 2 =185516 Nos) Net Weight (185516* 9.908 = 1838093 KG))	92758 Number	72104900	POSMAC (ZN-MG-AL COATED) STEEL COIL(Thik 2.8 x Wid 1500mm) C PM3HT490C / POSMAC - 490	2612.68MT @ 1.421Kgs/Kg content in the export product after taking 1/3 rd recovery from the scrap
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Note:

1. Net weight of export item may be specified as 2021.753 MT.
2. Import item shall be of relevant grade and thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	68 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000843AM21
RA File Number	039504000493 AM21
Licence No and Date	0310839468/10/11/2020
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	69 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred

Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000848AM21
RA File Number	042404000123 AM21
Licence No and Date	0410167269/11/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	70 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000845AM21
RA File Number	039504000514 AM21
Licence No and Date	0310839475/11/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	71 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	KSH INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000846AM21
RA File Number	039404000610 AM21
Licence No and Date	0310839491/11/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000853AM21
RA File Number	092404000461 AM21
Licence No and Date	0910069471/12/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) vide email dated 10.05.2022 as under: 1. The quantity of import items at Sl. No. 1, 2 & 3 may be allowed as net plus 1% wastage or as applied, whichever is lower. 2. The quantity of import item at Sl. No. 4 may be allowed on net to net basis. 3. The quantity of import items at Sl. No. 5 to 7 may be allowed as per GN-4. Note: The weight of export items may be added in the description of export items as mentioned in the Appendix- 4E of application. RA concerned may take suitable consequential action accordingly.	

Case No.	73 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000854AM21
RA File Number	042404000138 AM21
Licence No and Date	0410167283/12/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) as under: 1. The words “Weight per blade should not be less than 17320 Kgs” may be added in the description of export item. 2. The quantity of import items at Sl. No. 18 to 21, 23, 24, 26 to 67, 81 to 88, 90 to 95, 97 & 100 to 103 may be allowed as per GN-4.	

3. The quantity of rest of the import items may be allowed **as applied for**.

RA concerned may take suitable consequential action accordingly.

Case No.	74 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	018105000855AM21
RA File Number	039504000506 AM21
Licence No and Date	0310839528/12/11/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	75 / NC/2/MEET/Apr/202223/3				
Case Status	Case Approved				
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED				
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022				
HQ File Number	HQRNORM APPLY 00029441AM21				
RA File Number	072404000229 AM21				
Licence No and Date	0711000002/02/12/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
73042400	8GA Knockout Tube Assembly (Net Content of Import item in Export Product is	285.710 Kgs	73069090	K082-062H1-304LX10 Steel tubing	294.27 Kgs with 3% wastage

	285.71 Kgs)				
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RA concerned may take suitable consequential action accordingly.

Case No.	76 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	SHAH IMPEX
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00033581AM21
RA File Number	03AA04011848 AM21
Licence No and Date	0311000066/08/12/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47014/26/2022-TSW dated 30.03.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Table, Kitchen Or Other Household Articles Made Of Stainless Steel. Stainless Steel Double Body Cassrole (Grade 201)	51000.00 Kgs	72193590	Stainless Steel Circles	54570 Kgs @1.07Kgs/Kg content in the export product

Note: Import item shall be of relevant grade and thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	77 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00035916AM21

RA File Number	31AA04003930 AM21
Licence No and Date	3111000017/10/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Detail technical note on manufacturing process including the relevant flow sheet. 2. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 3. Weight of each Export Product. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 5. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 6. Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/ buyer's data sheet may also be furnished. The case stands deferred.	

Case No.	78 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00035494AM21
RA File Number	08AA04003723 AM21
Licence No and Date	0811000041/10/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. What is the outer and inner diameter of Carbon/Alloy Steel Seamless Tubes (Cold Finished) as item of export and Hollow Seamless Tubes as item of import? 2. Process flow chart for manufacturing of tubes and wastage at each stage of operation.	

3. Detail of process of manufacturing in the descriptive.

The case stands deferred.

Case No.	79 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	P.K.STEEL AND METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00036766AM21
RA File Number	05AA04018394 AM21
Licence No and Date	0511000141/11/12/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of the representative of DPIIT & Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Table, Kitchen & other household articles made from Magnetic Stainless Steel Circles of Grade 410 (Stainless Steel Content: 54545.45 Kgs)	54545.45 Kgs	72193590	Magnetic Stainless Steel Circles of Grade 410	1.07Kgs/Kg content in the export product

Note: Import item shall be of relevant grade and thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	80 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00036905AM21

RA File Number	03AA04012231 AM21
Licence No and Date	0311000112/11/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 5. Drawing/diagram of blank with dimensions. 6. Copy of Advance Authorization. The case stands deferred.	

Case No.	81 / NC/2/MEET/Apr/202223/3				
Case Status	Case Approved				
Party Name	LASER POWER & INFRA PRIVATE LIMITED				
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022				
HQ File Number	HQRNORM APPLY 00038843AM21				
RA File Number	022404000102 AM21				
Licence No and Date	0211000029/15/12/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) vide email dated 10.05.2022 as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
74081990	Copper Wire	150.00 MT	74081190	Copper Wire	151.50MT including 1%

				Rod	wastage
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RA concerned may take suitable consequential action accordingly.

Case No.	82 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TECHNO SPRINGS INDIA PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00038979AM21
RA File Number	05AA04018946 AM21
Licence No and Date	0511000186/15/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00039570AM21
RA File Number	03AA04012647 AM21
Licence No and Date	0311000194/16/12/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 05.05.2022.	
Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take suitable consequential action accordingly.	

Case No.	84 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00039571AM21
RA File Number	03AA04011814 AM21
Licence No and Date	0311000173/16/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	85 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00041870AM21
RA File Number	04AA04004501 AM21
Licence No and Date	0411000024/18/12/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) as under: 1. The words “Weight per blade should not be less than 17320 Kgs” may be added in the description of export item. 2. The quantity of import items at Sl. No. 18 to 21, 23, 24, 26 to 67, 81 to 88, 90 to 95, 97 & 100 to 103 may be allowed as per GN-4. 3. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	86 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00043876AM21
RA File Number	07AA04006097 AM21
Licence No and Date	0711000098/21/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	87 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00043930AM21
RA File Number	07AA04006079 AM21
Licence No and Date	0711000101/21/12/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) vide email dated 10.05.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
85049010	Transformer Lamination or Cut core made of silicon Electrical Steel (CRGO/CRNGO) / Slit Coils	209.00 MT	72251100	CRGO Electrical steel coils of sheet Prime of relevant thickness	211 MT

Note: Width of export product will be less than width of imported coils.

RA concerned may take suitable consequential action accordingly.

Case No.	88 / NC/2/MEET/Apr/202223/3
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Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00043947AM21
RA File Number	03AA04013322 AM21
Licence No and Date	0311000244/21/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send a reminder letter to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	89 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00044684AM21
RA File Number	03AA04013863 AM21
Licence No and Date	0311000306/22/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 05.05.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	90 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

HQ File Number	HQRNORM APPLY 00044930AM21
RA File Number	56AA04001264 AM21
Licence No and Date	5611000015/22/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	ULTRA ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00045432AM21
RA File Number	31AA04004415 AM21
Licence No and Date	3111000041/23/12/2020

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47011/332/2018-TSW dated 17.03.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
73089090	Parts Of Structures- Assy, Gear Rack, Logo,52 DEG , C3- Part No 20568-000 (Consisting of below item) A) Plate, Gear Rack, Logo, ZnALMg, C3 (For Mfg of 6183 Assembly ,Per Assembly Req 2 Nos 6183 * 2 =12366 Nos) Net Weight (12366 *9.908= 122522 KG) (20568-000)	6183 Number	72104900	Hot Dip Magnelis Coil S350GD + ZM EN 10346:2015 Size: 2.8 X1500 mm	174.154MT @ 1.421Kgs/Kg content in the export product after taking 1/3 rd recovery from the scrap

Note:

1. Net weight of export item may be specified as 134.764 MT.

2. Import item shall be of relevant grade and thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	92 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00045744AM21
RA File Number	05AA04020219 AM21
Licence No and Date	0511000401/23/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	93 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00045815AM21
RA File Number	04AA04004649 AM21
Licence No and Date	0411000054/23/12/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) as under: 1. The words “Weight per blade should not be less than 17320 Kgs” may be added in the description of export item. 2. The quantity of import items at Sl. No. 18 to 21, 23, 24, 26 to 67, 81 to 88, 90 to 95, 97 & 100 to 103 may be allowed as per GN-4. 3. The quantity of rest of the import items may be allowed as applied for. RA concerned may take suitable consequential action accordingly.	

Case No.	94 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00046463AM21
RA File Number	03AA04014425 AM21
Licence No and Date	0311000369/24/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 05.05.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	95 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00046984AM21
RA File Number	02AA04006425 AM21
Licence No and Date	0211000087/24/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	96 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

and Date	
HQ File Number	HQRNORM APPLY 00048138AM21
RA File Number	03AA04013987 AM21
Licence No and Date	0311000308/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	97 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00048537AM21
RA File Number	03AA04014677 AM21
Licence No and Date	0311000402/28/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	98 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00049669AM21
RA File Number	13AA04004783 AM21
Licence No and Date	1311000064/29/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. What is diameter and length of Aluminium Wire Rod as the item of import? Please explain in detail. 2. How Aluminium Wire Rod would be converted into Aluminium Flat/Bus Bars/Strips? Please	

furnish detail of process of manufacturing.

The case stands deferred.

Case No.	99 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JLC ELECTROMET PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00050864AM21
RA File Number	13AA04004802 AM21
Licence No and Date	1311000067/30/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. What is needed to import Low Carbon Steel Wire Rod as raw material for manufacturing of Nickel Iron Alloy wire in cut length? Why not low carbon ferrous scrap? 2. Reasons for importing only Low Carbon Wire Rod instead of Nickel Cathode/Pellets while indigenous availability of is negligible. 3. Explain the process of manufacturing of Nickel Iron Alloy wire.	
The case stands deferred.	

Case No.	100 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	KING METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00051294AM21
RA File Number	03AA04014365 AM21
Licence No and Date	0311000564/31/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following	

information/documents as per comments of the TE:

1. What is the meaning of Order Racks? Why it is named order racks?
2. Explain the process of manufacturing in detail.
3. What is the role of glass balls?

The case stands deferred.

Case No.	101 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	M & B ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00052453AM21
RA File Number	08AA04005674 AM21
Licence No and Date	0811000264/01/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. What is the grade of metal of the export product? Is it ferrous or non-ferrous category?
2. Submit drawing of structure & parts thereof with dimensions of each structure and part.
3. What are the miscellaneous items to be procured indigenously, which will go with the export product? Please submit detail of each item.
4. Indicate the quantity of W section of various dimensions going in the export product and quantity of each section separately.
5. As per Appendix 4E, wastage indicated 0.01% on net content basis. However, on net weight basis, it works out to 1.8%. Explain which one is correct and also submit revised Appendix 4E.
6. Explain in detail the process of manufacturing and wastage at each stage of operation.

The case stands deferred.

Case No.	102 / NC/2/MEET/Apr/202223/3
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Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00052208AM21
RA File Number	03AA04014021 AM21
Licence No and Date	0311000356/01/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00053775AM21
RA File Number	03AA04012072 AM21
Licence No and Date	0311000623/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	104 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00053860AM21
RA File Number	05AA04021047 AM21
Licence No and Date	0511000548/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00054365AM21
RA File Number	04AA04005069 AM21
Licence No and Date	0411000128/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PADIA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00054537AM21
RA File Number	05AA04021860 AM21
Licence No and Date	0511000571/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	DIAMOND METAL SCREENS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00055115AM21
RA File Number	07AA04006348 AM21
Licence No and Date	0711000219/05/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	108 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00056088AM21
RA File Number	03AA04014253 AM21
Licence No and Date	0311000414/06/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/107/2019-TSW dated 30.12.2021. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	109 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00058544AM21
RA File Number	05AA04022297 AM21
Licence No and Date	0511000680/08/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47014/33/2021-TSW dated 25.04.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	110 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	LUMINO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00058331AM21
RA File Number	02AA04007225 AM21
Licence No and Date	0211000158/08/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) vide email dated 11.05.2022 as under:

Sl. No.	ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
1	85442090	LV Aerial Bundle Cable (ABC 3X50 +35mm ²)	5000000 Meter	1	76011010	Aluminium Ingot/Wire Rod	1.01Kgs/Kg content in the export product
2	85442090	LV Aerial Bundle Cable (ABC3X35+25mm ²)	2000000 Meter	2	76011010	Aluminium Ingot/Wire Rod	1.01Kgs/Kg content in the export product

Note: The description of import items may be amended as “Aluminium Ingot/Wire Rod”.

RA concerned may take suitable consequential action accordingly.

Case No.	111 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

HQ File Number	HQRNORM APPLY 00059610AM21
RA File Number	03AA04015189 AM21
Licence No and Date	0311000602/11/01/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	112 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00059819AM21
RA File Number	03AA04015765 AM21
Licence No and Date	0311000710/11/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00060452AM21
RA File Number	03AA04017008 AM21
Licence No and Date	0311000816/12/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/2/MEET/Apr/202223/3
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Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00062005AM21
RA File Number	07AA04007157 AM21
Licence No and Date	0711000301/13/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00062083AM21
RA File Number	05AA04021419 AM21
Licence No and Date	0511000707/13/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00061663AM21
RA File Number	24AA04003217 AM21
Licence No and Date	2411000134/13/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Maximum & minimum ID/OD ratio of washers to be exported under the subject	

AA.

2. Maximum & minimum OD of washers to be exported under subject AA.
3. Range of thickness of sheet required to meet export order.
4. No. of sizes of washers to be exported under the subject AA.
5. Copy of export order.
6. Copy of Advance Authorization (AA).

The case stands deferred.

Case No.	117 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00061739AM21
RA File Number	07AA04007135 AM21
Licence No and Date	0711000289/13/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/2/MEET/Apr/202223/3							
Case Status	Case Approved							
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED							
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022							
HQ File Number	HQRNORM APPLY 00061780AM21							
RA File Number	04AA04005552 AM21							
Licence No and Date	0411000187/13/01/2021							
Norms Committee Decision:								
The Committee considered the case as per agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0410166964 dated 18.08.2020 as per comments of Consultant (TEC-3) vide email dated 11.05.2022 as under:								
<table><tr><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td> </td><td> </td><td> </td></tr></table>			ITCHS Code	Import Item	Recommended Quantity			
ITCHS Code	Import Item	Recommended Quantity						

74081190	8mm Continuous Cast Copper Rod	1.01 Kgs/Kg content in the export product
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RA concerned may take suitable consequential action accordingly.

Case No.	119 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00061991AM21
RA File Number	05AA04023625 AM21
Licence No and Date	0511000769/13/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on repeat basis as approved for AA No. 0510410694 dated 24.05.2019 as per comments of Consultant (TEC-3) vide email dated 11.05.2022 as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
74099000	EB (Electron Beam) welded Shunts strips Containing : (a) Copper strips / Plated Copper Strips / Bare Strips , Grade : C15100 / C10200 & K82 Qty.-292500 Kgs and (b) Copper Alloy resistance strips/ wire, Grade: F-12/	325000 Kgs	1	74091100	Copper strips / Plated Copper Strips / Bare Strips, Grade : C15100/C10200 & K82 Thickness: 0.20mm to 3.00mm Width: upto 200mm	1.04Kgs/Kg content in the export product
			2	74099000	Copper Alloy resistance strips /wire, Grade: F-12/ F-10/Alloy 38/Alloy 47/Manganin 38/Manganin 43	1.04Kgs/Kg content in the export product

	F-10/Alloy 38/Alloy 47/ Manganin 38/ Manganin 43 or Iron Alloy resistance Strips/ wire, Grade: A1, Kanthal D, TJR-1 ITC-72202090) or Nickel Chromium Metal Strips/ wire, Grade: Nikrothal NLX Qty.- 32500 Kgs				or Iron Alloy resistance Strips/ wire, Grade: A1, Kanthal D, TJR-1 ITC-72202090 or Nickel Chromium Metal Strips	
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RA concerned may take suitable consequential action accordingly.

Case No.	120 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	MITESH METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00062872AM21
RA File Number	03AA04016803 AM21
Licence No and Date	0311000767/15/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47014/25/2022-TSW dated 30.03.2022 as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
73239420	Table, Kitchen or Other Household Articles Made of Stainless Steel	140187.00 Kgs	72209090	Stainless Steel Circles (Grade 201)	150000 Kgs @1.07Kgs/Kg content in the

	((Grade 201) (0.15 mm To 0.40mm (+/- 0.02 mm))				export product
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Note: Import item shall be of relevant grade and thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	121 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00063649AM21
RA File Number	03AA04018866 AM21
Licence No and Date	0311001022/16/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/107/2019-TSW dated 05.01.2022 received via email dated 05.01.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	122 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00065090AM21
RA File Number	05AA04024214 AM21
Licence No and Date	0511000813/18/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	123 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00065869AM21
RA File Number	04AA04005657 AM21
Licence No and Date	0411000204/19/01/2021
Norms Committee Decision: Case deferred for comments of TE. TE has asked to send hard copy of complete set of application to examine the case.	

Case No.	124 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00065985AM21
RA File Number	04AA04005663 AM21
Licence No and Date	0411000205/19/01/2021
Norms Committee Decision: Case deferred for comments of TE. TE has asked to send hard copy of complete set of application to examine the case.	

Case No.	125 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00066808AM21
RA File Number	05AA04024283 AM21
Licence No and Date	0511000887/20/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of the representative of DPIIT & Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Table Kitchen And Other House Hold Article Made Of Stainless Steel Circles With or Without Handel / Lid/ Antiskid Gasket Irrespective of What Material The Handel/ Lid/Antiskid Gasket may Have Been Made of magnetic / Non Magnetic (Dia 110 to 450 mm Thickness 0.17mm to 0.60 mm of Relevant Grade Made of Stainless Steel Circles)	255000 Kgs	72199090	Stainless Steel Circles Magnetic/ Non Magnetic	1.07Kgs/Kg content in the export product

Note: Import item shall be of relevant grade and thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	126 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00067167AM21
RA File Number	03AA04015312 AM21
Licence No and Date	0311000624/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	127 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00067802AM21
RA File Number	03AA04019985 AM21
Licence No and Date	0311001178/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	128 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00067834AM21
RA File Number	31AA04005515 AM21
Licence No and Date	3111000109/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	129 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SUTTATTI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00069146AM21
RA File Number	31AA04004923 AM21
Licence No and Date	3111000112/23/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	130 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00069611AM21
RA File Number	03AA04019178 AM21
Licence No and Date	0311001064/25/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) & Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
73144290	Thermoplastic Powder Coated "AKAT - 300" Panels (Composite Fencing Panels) Made Out Of GI AKAT 300 Welded Mesh Panel Overall Size:2675.8 X 2247.90 mm (+/- 50mm) HK:47.5mm (+/-10mm) (Mesh Size:76.2x12.7mm Vertical Wire: 4mm Horizontal Wire: 4mm Zinc On Wire: 120-150 GSM TS: Min. 500n/mm2 RHS Tube: Size: 40X20mm THK: 1.2MM Zinc Coating: 275GSM Flat Bar: Size: 25X4mm Zinc Coating: 275GSM Filled In Tubings With	3000 Number	1	73144190	GI AKAT 300 Welded Mesh Panel Overall Size: 2675.8 mm X 2247.90 mm (+/-50mm) THK:47.5mm (+/-10mm)	Net to net in number & weight as per GN-4
			2	39019000	Thermoplastic Powder	1.05Kgs/Kg content in the export product

	Mineral Composite Material)					
RA concerned may take suitable consequential action accordingly.						

Case No.	131 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00069627AM21
RA File Number	03AA04012296 AM21
Licence No and Date	0311000963/25/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	132 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00069632AM21
RA File Number	03AA04019802 AM21
Licence No and Date	0311001167/25/01/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 05.05.2022 received via email dated 05.05.2022.	
Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take suitable consequential action accordingly.	

Case No.	133 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00070094AM21
RA File Number	03AA04020035 AM21
Licence No and Date	0311001215/25/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00070848AM21
RA File Number	03AA04018289 AM21
Licence No and Date	0311001031/27/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00072020AM21
RA File Number	02AA04007730 AM21
Licence No and Date	0211000217/28/01/2021
Norms Committee Decision:	

Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.

Case No.	136 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00072954AM21
RA File Number	07AA04007652 AM21
Licence No and Date	0711000394/29/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Specification and catalogue of import item other than metal. 2. Justification for 5% wastage. The case stands deferred.	

Case No.	137 / NC/2/MEET/Apr/202223/3				
Case Status	Case Approved				
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED				
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022				
HQ File Number	HQRNORM APPLY 00073107AM21				
RA File Number	05AA04026888 AM21				
Licence No and Date	0511000999/29/01/2021				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the recommendation of the representative of DPIIT & Consultant (TEC-3) as under:					
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity

73239390	Stainless Steel Utensils & Articles With or Without Handles Finish 2 B, Grade S.S 201, Thickness Below 0.8 mm, Width Below 600 mm (Finish 2 B, Grade S.S 201, Thickness Below 0.8 mm, Width Below 600 mm)	191.00 MT	72199090	Cold Rolled Stainless Steel Circle Finish 2B Grade SS201 Thickness Below 0.8mm Width Below 600 mm	1.07Kgs/Kg content in the export product
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Note: Import item shall be of relevant grade and thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	138 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00074343AM21
RA File Number	13AA04005670 AM21
Licence No and Date	1311000134/01/02/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	139 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00074635AM21
RA File Number	07AA04007913 AM21
Licence No and Date	0711000400/01/02/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	140 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00075890AM21
RA File Number	09AA04004073 AM21
Licence No and Date	0911000249/03/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ASIAN PLASTOWARES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00075904AM21
RA File Number	03AA04021827 AM21
Licence No and Date	0311001456/03/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Net content of isocyanate is not mentioned in the export product, hence, to mention the same and also give information about its usage in the manufacturing process. The case stands deferred.	

Case No.	142 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00077618AM21
RA File Number	04AA04006225 AM21
Licence No and Date	0411000303/05/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00079257AM21
RA File Number	03AA04022223 AM21
Licence No and Date	0311001509/08/02/2021
Norms Committee Decision:	
Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	144 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00080142AM21
RA File Number	05AA04029843 AM21
Licence No and Date	0511001186/09/02/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms on the	

recommendation of the representative of DPIIT & Consultant (TEC-3) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
73239390	Table, Kitchen & other household articles made From Magnetic Stainless Steel Circle Grade 430 (Table, Kitchen & other household articles made From Magnetic Stainless Steel Circle Grade 430)	109090 Kgs	72193490	Magnetic Stainless Steel Circle Grade 430	1.07Kgs/Kg content in the export product

Note: Import item shall be of relevant grade and thickness as contained/utilised in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	145 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00081159AM21
RA File Number	04AA04006420 AM21
Licence No and Date	0411000301/10/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Material balance statement indicating export weight.
2. Total gross weight of inputs used.
3. Total weight of wastage.
4. Total net weight of import product.

The case stands deferred.

Case No.	146 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00081160AM21
RA File Number	04AA04006497 AM21
Licence No and Date	0411000314/10/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Material balance statement indicating export weight. 2. Total gross weight of inputs used. 3. Total weight of wastage. 4. Total net weight of import product. The case stands deferred.	

Case No.	147 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00081196AM21
RA File Number	05AA04029980 AM21
Licence No and Date	0511001209/10/02/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send physical file with copy of application & total correspondence to examine the case.	

Case No.	148 / NC/2/MEET/Apr/202223/3
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Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00081202AM21
RA File Number	09AA04003620 AM21
Licence No and Date	0911000291/10/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00081505AM21
RA File Number	042104000450 AM21
Licence No and Date	0411000329/11/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00081438AM21
RA File Number	03AA04022175 AM21
Licence No and Date	0311001521/11/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00082566AM21
RA File Number	03AA04023238 AM21
Licence No and Date	0311001697/12/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	J M W INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00083074AM21
RA File Number	05AA04030461 AM21
Licence No and Date	0511001268/12/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	153 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00084255AM21
RA File Number	56AA04001819 AM21
Licence No and Date	5611000115/15/02/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	154 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00084376AM21
RA File Number	04AA04006421 AM21
Licence No and Date	0411000302/15/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Material balance statement indicating export weight. 2. Total gross weight of inputs used. 3. Total weight of wastage. 4. Total net weight of import product. The case stands deferred.	

Case No.	155 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00084905AM21
RA File Number	04AA04005668 AM21
Licence No and Date	0411000267/16/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	156 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00084906AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/16/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ALUTOP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00085328AM21
RA File Number	07AA04007809 AM21
Licence No and Date	0711000491/16/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	158 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00085757AM21
RA File Number	04AA04006831 AM21
Licence No and Date	0411000346/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00086024AM21
RA File Number	04AA04005277 AM21
Licence No and Date	0411000149/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00087245AM21
RA File Number	03AA04023276 AM21
Licence No and Date	0311001714/19/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	STEEL AIIDS ENTERPRISE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00087762AM21
RA File Number	03AA04023152 AM21
Licence No and Date	0311001671/19/02/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was referred to Consultant (SKB) on 05.05.2022 for examination & comments. The case was discussed in the meeting and the Committee decided to refer the case to DPIIT for examination & comments.

The case stands deferred.

Case No.	162 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00088464AM21
RA File Number	03AA04022730 AM21
Licence No and Date	0311001607/22/02/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/107/2019-TSW dated 30.12.2021 received via email dated 30.12.2021.	
Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take suitable consequential action accordingly.	

Case No.	163 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00089841AM21
RA File Number	05AA04032789 AM21
Licence No and Date	0511001370/23/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00091325AM21
RA File Number	02AA04009721 AM21
Licence No and Date	0211000338/24/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (TEC-3) on 05.05.2022 for examination & comments. The case was discussed in the meeting and the Committee decided to refer the case to DPIIT for examination & comments. The case stands deferred.	

Case No.	165 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00091459AM21
RA File Number	05AA04035008 AM21
Licence No and Date	0511001421/24/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	166 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00091973AM21
RA File Number	13AA04006894 AM21
Licence No and	1311000194/25/02/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. What is diameter and length of Aluminium Wire Rod as the item of import? Please explain in detail. 2. How Aluminium Wire Rod would be converted into Aluminium Flat/ Bus Bars/ Strips? Please furnish detail of process of manufacturing. The case stands deferred.	

Case No.	167 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00091976AM21
RA File Number	13AA04006893 AM21
Licence No and Date	1311000193/25/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Submit Appendix 4E. The attached Appendix is 5A on import of Capital Goods under EPCG license while Appendix 4E indicates the imported imports with wastage to be claimed and also the detail of indigenous inputs. 2. Complete process of manufacturing of Tin Copper Bus Bar and process flow chart along with wastage occurring at every stage of operation. 3. Submit buyer purchase order, which could establish the percentage of Tin and Copper in the export product. The case stands deferred.	

Case No.	168 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred

Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00093017AM21
RA File Number	04AA04005542 AM21
Licence No and Date	0411000296/26/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00100433AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/10/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00117496AM21
RA File Number	04AA04008613 AM21
Licence No and Date	0411000566/31/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	P.K.STEEL AND METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00151042AM22
RA File Number	05AA04064265 AM22
Licence No and Date	0511003923/30/07/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00152698AM22
RA File Number	02AA04017663 AM22
Licence No and Date	0211001021/03/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00153349AM22
RA File Number	05AA04067325 AM22
Licence No and Date	0511003977/03/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	174 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	TOPEX ELECTRIC INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00153916AM22
RA File Number	34AA04006251 AM22
Licence No and Date	3411000937/04/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/53/2021-TSW dated 15.12.2021 received via email dated 15.12.2021. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	175 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00153919AM22
RA File Number	05AA04062578 AM22
Licence No and Date	0511003984/04/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	176 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred

Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00153929AM22
RA File Number	09AA04007727 AM22
Licence No and Date	0911001312/04/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00154858AM22
RA File Number	05AA04064722 AM22
Licence No and Date	0511004021/05/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	178 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00155747AM22
RA File Number	04AA04019002 AM22
Licence No and Date	0411001277/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	179 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00155483AM22
RA File Number	04AA04020292 AM22
Licence No and Date	0411001258/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	180 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00155629AM22
RA File Number	04AA04016525 AM22
Licence No and Date	0411001259/06/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send a reminder letter to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	181 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00155669AM22
RA File Number	04AA04015969 AM22

Licence No and Date	0411001267/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	182 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	INFLO INTERNATIONAL INC
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00155687AM22
RA File Number	08AA04019729 AM22
Licence No and Date	0811002261/06/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
79039000	Zinc Powder	200000 Kgs	79039000	Zinc Powder Un Processed	201000.00Kgs @ 1.005Kgs/Kg net content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	183 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00157419AM22
RA File Number	02AA04018401 AM22
Licence No and Date	0211001051/09/08/2021

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	184 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00158238AM22
RA File Number	05AA04068040 AM22
Licence No and Date	0511004068/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00158556AM22
RA File Number	05AA04068063 AM22
Licence No and Date	0511004071/10/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	186 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00158792AM22

RA File Number	07AA04020435 AM22
Licence No and Date	0711001686/10/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Specification and catalogue of import items. 2. Justification for 5% wastage. The case stands deferred.	

Case No.	187 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00159676AM22
RA File Number	05AA04069327 AM22
Licence No and Date	0511004097/11/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	188 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00160816AM22
RA File Number	04AA04020820 AM22
Licence No and Date	0411001307/12/08/2021
Norms Committee Decision: Case deferred for comments of TE. TE has requested to send hard copy of the application to examine the case.	

Case No.	189 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00161424AM22
RA File Number	03AA04034821 AM22
Licence No and Date	0311006131/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00162200AM22
RA File Number	03AA04062104 AM22
Licence No and Date	0311006151/13/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2022 followed by a reminder dated 09.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to send final reminder letter to the applicant for furnishing the requisite information within 15 days. The case stands deferred.	

Case No.	191 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00162224AM22
RA File Number	03AA04051215 AM22

Licence No and Date	0311006153/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	192 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00163915AM22
RA File Number	52AA04013226 AM22
Licence No and Date	5211001176/16/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	193 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00163987AM22
RA File Number	32AA04016918 AM22
Licence No and Date	3211001450/16/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

and Date	
HQ File Number	HQRNORM APPLY 00164582AM22
RA File Number	05AA04070935 AM22
Licence No and Date	0511004156/17/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/2/MEET/Apr/202223/3
Case Status	Case Rejected
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00164750AM22
RA File Number	52AA04013229 AM22
Licence No and Date	5211001187/17/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 22.03.2022 and subsequent reminders dated 06.04.2022 & 21.04.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	196 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00165493AM22
RA File Number	05AA04070713 AM22
Licence No and Date	0511004185/18/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 28.04.2022 was	

issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to **send a reminder letter** to the applicant for furnishing the requisite information within 15 days.

The case stands deferred.

Case No.	197 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00165651AM22
RA File Number	07AA04004889 AM22
Licence No and Date	0711001737/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	198 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00165757AM22
RA File Number	04AA04022066 AM22
Licence No and Date	0411001336/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	199 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00165307AM22
RA File Number	05AA04070749 AM22
Licence No and Date	0511004169/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00166642AM22
RA File Number	05AA04071487 AM22
Licence No and Date	0511004235/19/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00168915AM22
RA File Number	05AA04071680 AM22
Licence No and Date	0511004253/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00168201AM22
RA File Number	03AA04057783 AM22
Licence No and Date	0311006324/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00168270AM22
RA File Number	04AA04022203 AM22
Licence No and Date	0411001349/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	204 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MONTEX GLASS FIBRE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00168408AM22
RA File Number	03AA04066441 AM22
Licence No and Date	0311006340/23/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet.	

Therefore, the Committee decided to **send a reminder letter** to the applicant for furnishing the requisite information within 15 days.

The case stands deferred.

Case No.	205 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00168712AM22
RA File Number	32AA04017271 AM22
Licence No and Date	3211001479/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	206 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00169362AM22
RA File Number	05AA04069561 AM22
Licence No and Date	0511004264/24/08/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47014/33/2021-TSW dated 25.04.2022 received via email dated 25.04.2022.	
Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take suitable consequential action accordingly.	

Case No.	207 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00169668AM22
RA File Number	09AA04010134 AM22
Licence No and Date	0911001414/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00169781AM22
RA File Number	34AA04006705 AM22
Licence No and Date	3411001000/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00169783AM22
RA File Number	34AA04006658 AM22
Licence No and Date	3411001001/24/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	210 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00170071AM22
RA File Number	05AA04069034 AM22
Licence No and Date	0511004303/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	211 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	LEONI CABLE SOLUTIONS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00170417AM22
RA File Number	31AA04025665 AM22
Licence No and Date	3111000546/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00171365AM22
RA File Number	05AA04072812 AM22

Licence No and Date	0511004336/26/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PARAMJYOTI MOVERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00171417AM22
RA File Number	06AA04005983 AM22
Licence No and Date	0611000670/26/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Details of export product in terms of design, calculations and brief note about product. 2. Quantity of import items required for manufacturing one unit of export product for each export item. (Data may be in excel sheet format) 3. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet format) 4. Wastage claimed in the manufacturing process. (Data may be in excel sheet format) 5. Justification of wastage. 6. Design and Drawing/Image of the product item justifying the wastage claimed. The case stands deferred.	

Case No.	214 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	STELCO LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00171272AM22
RA File Number	30AA04014681 AM22
Licence No and Date	3011001067/26/08/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
72119090	Cold Rolled Hardened And Tempered Steel Strips/ Sheet/ Coils (Non-Alloy Steel, Grade: SK95 (SK4), Thickness of Less Than 2.00 mm, Width of Less Than 600 mm)	54.00 MT	72091620	Hot/ Cold Rolled Non-Alloy Steel Coils, Mill Edge, Grade: SK95 (SK-4), Thickness: 2.00 mm, Width: 1250.0 mm	54.54 MT @ 1.01Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	215 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00172253AM22
RA File Number	34AA04006783 AM22
Licence No and Date	3411001033/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	216 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

and Date	
HQ File Number	HQRNORM APPLY 00172341AM22
RA File Number	04AA04022634 AM22
Licence No and Date	0411001376/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	217 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00172347AM22
RA File Number	09AA04010782 AM22
Licence No and Date	0911001435/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	218 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00172358AM22
RA File Number	03AA04068850 AM22
Licence No and Date	0311006506/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/2/MEET/Apr/202223/3
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Case Status	Case Deferred
Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00172450AM22
RA File Number	05AA04072432 AM22
Licence No and Date	0511004377/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00173913AM22
RA File Number	56AA04004297 AM22
Licence No and Date	5611000468/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00173914AM22
RA File Number	56AA04001249 AM22
Licence No and Date	5611000470/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00174278AM22
RA File Number	03AA04068897 AM22
Licence No and Date	0311006584/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00173912AM22
RA File Number	56AA04003995 AM22
Licence No and Date	5611000467/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	PREMIER INDUSTRIAL CORPORATION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00174574AM22
RA File Number	03AA04047634 AM22
Licence No and Date	0311006598/01/09/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:	

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
72024900	Low Carbon Ferro Chrome Powder	48000 Kgs	72024900	Low Carbon Ferro Chrome Lumps or Chips	48480 Kgs @ 1.01Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	225 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00174580AM22
RA File Number	03AA04071162 AM22
Licence No and Date	0311006601/01/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	226 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00175801AM22
RA File Number	05AA04072941 AM22
Licence No and Date	0511004449/02/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	227 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00175818AM22
RA File Number	34AA04006850 AM22
Licence No and Date	3411001055/02/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	228 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00176293AM22
RA File Number	07AA04025937 AM22
Licence No and Date	0711001837/03/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Specification and catalogue of import item other than metal. 2. Justification for 5% wastage.	
The case stands deferred.	

Case No.	229 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

and Date	
HQ File Number	HQRNORM APPLY 00176489AM22
RA File Number	05AA04075374 AM22
Licence No and Date	0511004512/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00176513AM22
RA File Number	56AA04004034 AM22
Licence No and Date	5611000484/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00176276AM22
RA File Number	07AA04024946 AM22
Licence No and Date	0711001833/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/2/MEET/Apr/202223/3
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Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00177795AM22
RA File Number	07AA04024869 AM22
Licence No and Date	0711001859/06/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	233 / NC/2/MEET/Apr/202223/3
Case Status	Case Rejected
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00269243AM22
RA File Number	03AA04096740 AM22
Licence No and Date	0311009019/29/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 24.02.2022 and subsequent reminders dated 11.03.2022, 06.04.2022 & 21.04.2022 were issued to the applicant for providing certain information on DGFT Portal. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	234 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JAVA INDUSTRIAL
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00288893AM22
RA File Number	34AX04000030 AM22
Licence No and Date	3411001550/17/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter dated 25.03.2022 followed by a reminder dated 09.04.2022 was issued to the applicant for providing certain information. However, no reply has been received as yet. Therefore, the Committee decided to **send final reminder letter** to the applicant for furnishing the requisite information within 15 days.

The case stands deferred.

Case No.	235 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00339098AM22
RA File Number	52AX04000057 AM22
Licence No and Date	5211001957/01/02/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
85044030	Powertek 12W Wall Charger	172800 Number	1	85049090	Shell for Charger, XA-400	Net to net basis with accountability clause
			2	85049090	PCBA, RY-U12	Net to net basis with accountability clause

RA concerned may take suitable consequential action accordingly.

Case No.	236 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00339145AM22
RA File Number	04AX04000178 AM22
Licence No and Date	0411002542/01/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Material balance statement indicating export weight. 2. Total gross weight of inputs used. 3. Total weight of wastage. 4. Total net weight of import product. The case stands deferred.	

Case No.	237 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	RPK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00338931AM22
RA File Number	31AX04000055 AM22
Licence No and Date	3111000939/01/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	238 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00338932AM22
RA File Number	05AX04000634 AM22
Licence No and	0511008470/01/02/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00340557AM22
RA File Number	04AX04000177 AM22
Licence No and Date	0411002556/02/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. To submit a test report on copper content in Copper Wire Scrap as per ISRI Code Druid, obtained from Customs laboratory that the imported Druid Copper scrap has 40% copper content. 2. What is use of PVC after removal from Druid copper scrap? Is it salable in the market? If yes, what is market value? How, it is disposed from factory after removal? 3. Have you obtained license and clearance from MoEF & CC for such activity in the country? Submit a copy.	
The case stands deferred.	

Case No.	240 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00340560AM22
RA File Number	06AX04000073 AM22
Licence No and Date	0611001123/02/02/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	241 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00339830AM22
RA File Number	06AX04000078 AM22
Licence No and Date	0611001121/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Explain manufacturing process of export product. 2. What is the function of indigenous raw materials namely iron wire or SS wire rod in the export product. 3. Video film on manufacturing process, if available. The case stands deferred.	

Case No.	242 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00340594AM22
RA File Number	02AX04000123 AM22
Licence No and Date	0211001914/02/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	243 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00339841AM22
RA File Number	06AX04000079 AM22
Licence No and Date	0611001117/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Explain manufacturing process of export product. 2. What is the function of indigenous raw materials namely iron wire or SS wire rod, aluminium, and copper in the export product. 3. Video film on manufacturing process, if available. The case stands deferred.	

Case No.	244 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00340147AM22
RA File Number	05AX04000813 AM22
Licence No and Date	0511008495/02/02/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47014/33/2021-TSW dated 25.04.2022 received via email dated 25.04.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	245 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00340154AM22
RA File Number	04AX04000167 AM22
Licence No and Date	0411002550/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.TE has also requested to send a copy of application via email.	

Case No.	246 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	EASTMAN AUTO & POWER LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00340228AM22
RA File Number	05AX04000733 AM22
Licence No and Date	0511008501/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	247 / NC/2/MEET/Apr/202223/3
Case Status	Case Approved
Party Name	NLMK INDIA SERVICE CENTER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00340471AM22
RA File Number	03AA040122613 AM22
Licence No and Date	0311011077/02/02/2022
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:

ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity
72261100	CRGO Silicon Electrical Steel In Slit Coils -Width Less than 600 MM (CRGO Silicon Electrical Steel in Slit Coils -Width Less than 600 MM)	500.00 MT	72251100	Prime Cold Rolled Grain Oriented (CRGO) Electrical Steel Sheets In Coils - Width more than 600 mm	507.50 MT @ 1.015MT/MT net content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	248 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00341318AM22
RA File Number	07AX04000329 AM22
Licence No and Date	0711003134/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Details of export product in terms of design, calculations and brief note about product.
2. Quantity of import items required for manufacturing one unit of export product for each export item. (Data may be in excel sheet)
3. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet)
4. Wastage claimed in the manufacturing process. (Data may be in excel sheet)
5. Justification of wastage.

The case stands deferred.

Case No.	249 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	OASIS CONNECTIVITY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00341629AM22
RA File Number	05AX04000780 AM22
Licence No and Date	0511008547/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	250 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00342484AM22
RA File Number	02AX04000124 AM22
Licence No and Date	0211001919/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	251 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00343640AM22
RA File Number	02AX04000130 AM22

Licence No and Date	0211001924/04/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	252 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00343727AM22
RA File Number	04AX04000180 AM22
Licence No and Date	0411002585/04/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	253 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00345886AM22
RA File Number	03AX04000879 AM22
Licence No and Date	0311011166/07/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	254 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

and Date	
HQ File Number	HQRNORM APPLY 00346179AM22
RA File Number	05AX04000817 AM22
Licence No and Date	0511008655/07/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	255 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00346186AM22
RA File Number	04AX04000179 AM22
Licence No and Date	0411002596/07/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Material balance statement indicating export weight. 2. Total gross weight of inputs used. 3. Total weight of wastage. 4. Total net weight of import product. The case stands deferred.	

Case No.	256 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00346187AM22
RA File Number	05AX04000872 AM22
Licence No and Date	0511008656/07/02/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	257 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	FABEX STEEL STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00347486AM22
RA File Number	09AX04000165 AM22
Licence No and Date	0911002484/08/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	258 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00347588AM22
RA File Number	34AX04000231 AM22
Licence No and Date	3411001780/08/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000008AM23
RA File Number	07AX04000445 AM22

Licence No and Date	0711003573/01/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Quantity of import items required for manufacturing one unit of export product for each export item. (Data May be in excel sheet) 2. Calculations on per unit requirement of Import item for manufacturing one unit of export product without wastage. (Data may be in excel sheet) 3. Wastage claimed in the manufacturing process. (Data May be in excel sheet) 4. Justification of wastage. The case stands deferred.	

Case No.	260 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000009AM23
RA File Number	07AX04000564 AM22
Licence No and Date	0711003574/01/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant has not submitted any document against the subject Advance Authorization. Therefore, the Committee decided to ask the applicant to submit/upload all the relevant documents on DGFT Portal for examination of the case. The case stands deferred.	

Case No.	261 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000017AM23
RA File Number	05AX04001535 AM22
Licence No and	0511011542/01/04/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000006AM23
RA File Number	03AX04002098 AM22
Licence No and Date	0311013536/01/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000049AM23
RA File Number	03AX04002108 AM22
Licence No and Date	0311013581/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

HQ File Number	HQRNORM APPLY 00000051AM23
RA File Number	04AX04000410 AM22
Licence No and Date	0411003027/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	265 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000069AM23
RA File Number	07AX04000608 AM22
Licence No and Date	0711003608/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000076AM23
RA File Number	07AX04000533 AM22
Licence No and Date	0711003614/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred

Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000079AM23
RA File Number	07AX04000532 AM22
Licence No and Date	0711003615/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	268 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000089AM23
RA File Number	07AX04000531 AM22
Licence No and Date	0711003639/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000090AM23
RA File Number	07AX04000530 AM22
Licence No and Date	0711003640/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	270 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000091AM23
RA File Number	07AX04000004 AM23
Licence No and Date	0711003641/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000105AM23
RA File Number	03AX04002057 AM22
Licence No and Date	0311013695/07/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000126AM23
RA File Number	05AX04000019 AM23
Licence No and Date	0511011663/07/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	273 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000140AM23
RA File Number	02AX04000007 AM23
Licence No and Date	0211002229/08/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	274 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000130AM23
RA File Number	04AX04000327 AM22
Licence No and Date	0411003050/08/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	275 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000203AM23
RA File Number	07AX04000567 AM22

Licence No and Date	0711003704/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	276 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000207AM23
RA File Number	02AX04000167 AM22
Licence No and Date	0211002253/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	277 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000208AM23
RA File Number	34AX04000038 AM23
Licence No and Date	3411002115/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	278 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022

and Date	
HQ File Number	HQRNORM APPLY 00000209AM23
RA File Number	34AX04000040 AM23
Licence No and Date	3411002116/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	279 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000232AM23
RA File Number	02AX04000025 AM23
Licence No and Date	0211002255/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	280 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	MERCURY INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000235AM23
RA File Number	06AX04000020 AM23
Licence No and Date	0611001286/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	281 / NC/2/MEET/Apr/202223/3
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Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000214AM23
RA File Number	10AX04000014 AM23
Licence No and Date	1011001031/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	282 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	GARG ASSOCIATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000218AM23
RA File Number	05AX04001415 AM22
Licence No and Date	0511011863/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	283 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000221AM23
RA File Number	34AX04000039 AM23
Licence No and Date	3411002122/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	284 / NC/2/MEET/Apr/202223/3												
Case Status	Case Approved												
Party Name	PMEA SOLAR SYSTEMS PRIVATE LIMITED												
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022												
HQ File Number	HQRNORM APPLY 00000289AM23												
RA File Number	03AX04000151 AM23												
Licence No and Date	0311013942/18/04/2022												
Norms Committee Decision:													
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (SKB) as under:													
<table><tr><td>ITCHS Code</td><td>Export Item</td><td>Export Quantity</td><td>ITCHS Code</td><td>Import Item</td><td>Recommended Quantity</td></tr><tr><td>73089090</td><td>Torque tube 2.2mm (Thickness Tolerance +/- 5%)</td><td>21.00 MT</td><td>72104900</td><td>Hot Dipped Galvanized Steel Coils, of Relevant Grade of Steel and Thickness</td><td>21.63MT @ 1.03MT/MT net content in export product</td></tr></table>		ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity	73089090	Torque tube 2.2mm (Thickness Tolerance +/- 5%)	21.00 MT	72104900	Hot Dipped Galvanized Steel Coils, of Relevant Grade of Steel and Thickness	21.63MT @ 1.03MT/MT net content in export product
ITCHS Code	Export Item	Export Quantity	ITCHS Code	Import Item	Recommended Quantity								
73089090	Torque tube 2.2mm (Thickness Tolerance +/- 5%)	21.00 MT	72104900	Hot Dipped Galvanized Steel Coils, of Relevant Grade of Steel and Thickness	21.63MT @ 1.03MT/MT net content in export product								
RA concerned may take suitable consequential action accordingly.													

Case No.	285 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000311AM23
RA File Number	03AX04002020 AM22
Licence No and Date	0311013987/19/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. What is the chemical composition of 500,000 Metric Tonne export of	
2. Cold Rolled Close Annealed (CRCA) Skin passed / Temper passed (Including Half hard, quarter	

- hard) Non-Alloy/Alloy Steel (excluding stainless steel) sheets / strips / wide coils?
3. Please submit the consumption of each item of import per tonne export of CRCA.
 4. Please submit the consumption data of each item of import during the last three years, which should be certified by the Government agency.
 5. What is the need of both Low Ash Metallurgical Coal and also Metallurgical Coal? Please explain in detail and consumption for per tonne production of CRCA.
 6. What is the chemical composition of thermal coal, calorific value and its use in the process of manufacturing of export product? Please furnish detail calculation to arrive the required quantity of import, if it will be used for generation of power.
 7. What is the chemical composition of iron ore pellets? As per calculation, 1.65 MT would be required for per tonne production of export product. Please furnish the detail process of manufacturing of export product using iron ore pellets.
 8. Please submit process flow chart for per tonne production of export product, using item of import and wastage at each stage of operation.
 9. The SION C512 is applicable only if the export product(s) is manufactured through Blast Furnace-LD Converter/ Open Hearth/ Energy Optimizing Furnace routes in the integrated steel plants. Please furnish route of steel making. If the route of steel making through BF-BOF route, please submit charge mix for production of pig iron in the blast furnace using iron ore pellets.
 10. Ferro Niobium and Ferro vanadium would be permitted only if the alloying element namely Niobium and Vanadium is present in the export product. Please submit a test report of export item from recognized Government laboratory.
 11. Detail of applicability of each item of import during the process of manufacturing.

The case stands deferred.

Case No.	286 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000312AM23
RA File Number	03AX04002016 AM22
Licence No and Date	0311013988/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	287 / NC/2/MEET/Apr/202223/3
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Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000330AM23
RA File Number	07AX04000546 AM22
Licence No and Date	0711003741/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	288 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000292AM23
RA File Number	05AX04001189 AM22
Licence No and Date	0511011924/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	289 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000300AM23
RA File Number	05AX04000086 AM23
Licence No and Date	0511011930/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	290 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000301AM23
RA File Number	05AX04000076 AM23
Licence No and Date	0511011891/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	291 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000310AM23
RA File Number	03AX04002019 AM22
Licence No and Date	0311013986/19/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Please submit the consumption of each item of import for 300000 Metric Tonne export of Cold Rolled Galvanized/ Galvannealed (Plain/ Corrugated) Non-Alloy Steel Sheets/ Strips/ Wide coils. 2. Please submit the consumption data of each item of import during the last three years, which should be certified by the Government agency. 3. What is the need of both Low Ash Metallurgical Coal and also Metallurgical Coal? Please explain in detail and consumption for per tonne production of CRCA. 4. What is the chemical composition of thermal coal, calorific value and its use in the process of manufacturing of export product? Please furnish detail calculation to arrive the required quantity of import, if it will be used for generation of power. 5. What is the chemical composition of iron ore pellets? As per calculation, 1.65 MT would be required for per tonne production of export product. Please furnish	

- the detail process of manufacturing of export product using iron ore pellets.
6. Please submit process flow chart for per tonne production of export product, using item of import and wastage at each stage of operation.
 7. The SION C512 is applicable only if the export product(s) is manufactured through Blast Furnace-LD Converter/ Open Hearth/ Energy Optimizing Furnace routes in the integrated steel plants. Please furnish route of steel making. If the route of steel making through BF-BOF route, please submit charge mix for production of pig iron in the blast furnace using iron ore pellets.
 8. Ferro Niobium and Ferro vanadium would be permitted only if the alloying element namely Niobium and Vanadium is present in the export product. Please submit a test report of export item from recognized Government laboratory.
 9. Detail of applicability of each item of import during the process of manufacturing.
 10. What is the coating thickness and coating weight of Zinc per Square meter? If the quantity of export is different with different coating thickness and weight, submit a list separately.

The case stands deferred.

Case No.	292 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000334AM23
RA File Number	07AX04000036 AM23
Licence No and Date	0711003754/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	293 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000344AM23
RA File Number	02AX04000030 AM23

Licence No and Date	0211002283/20/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	294 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000349AM23
RA File Number	04AX04000364 AM22
Licence No and Date	0411003150/20/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. What is the percentage of copper in the copper wire scrap as per ISRI Code Druid? 2. Submit a test report obtained from Customs laboratory. 3. What is use of PVC after removal from Druid copper scrap? Is it salable in the market? If yes, what is market value? How, it is disposed from factory after removal? 4. Have you obtained license and clearance from MoEF & CC for such activity in the country? Submit a copy.	
The case stands deferred.	

Case No.	295 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000373AM23
RA File Number	34AX04000066 AM23
Licence No and Date	3411002155/22/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	296 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000378AM23
RA File Number	03AX04000314 AM23
Licence No and Date	0311014091/22/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. How many Aluminium Composite Sheets would be exported in the quantity of 500,000 Kg? Please give quantity in numbers.
2. What is the length and width of uncoated Aluminium Coil (Thickness less than 200 Micron) and Colour coated Aluminium Coil (Thickness less than 200 Micron) in each Aluminium composite sheet?
3. What is the consumption of paint (Solid content 40%) per square meter? Please explain in detail. Will the paint be coated on both sides of the sheet or only one side i.e. outer surface?
4. What is the role of LDPE, Adhesive film and protective film in the Aluminium composite sheet? Please explain in detail. If LDPE will work as a cushion between the uncoated and coated Aluminium sheets, what would be the thickness and total weight of LDPE in each composite sheet?
5. How the ends of the composite sheet would be closed after filling up LDPE between the aluminium sheets?
6. What is the role of adhesive and protective film?
7. How much quantity of LDPE, Adhesive film and the protective film would be required in each export Aluminium composite sheet?
8. What is the application of the Aluminium composite sheet? Please submit a drawing with the dimensions of the Aluminium composite sheet.

The case stands deferred.

Case No.	297 / NC/2/MEET/Apr/202223/3
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Apr/ 202223/ 3 and 12/05/2022
HQ File Number	HQRNORM APPLY 00000380AM23
RA File Number	03AX04000315 AM23
Licence No and Date	0311014093/22/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. How many Aluminium Composite Sheets would be exported in the quantity of 500,000 Kg? Please give quantity in numbers. 2. What is the length and width of uncoated Aluminium Coil (Thickness less than 200 Micron) and Colour coated Aluminium Coil (Thickness less than 200 Micron) in each Aluminium composite sheet? 3. What is the consumption of paint (Solid content 40%) per square meter? Please explain in detail. Will the paint be coated on both sides of the sheet or only one side i.e. outer surface? 4. What is the role of LDPE, Adhesive film and protective film in the Aluminium composite sheet? Please explain in detail. If LDPE will work as a cushion between the uncoated and coated Aluminium sheets, what would be the thickness and total weight of LDPE in each composite sheet? 5. How the ends of the composite sheet would be closed after filling up LDPE between the aluminium sheets? 6. What is the role of adhesive and protective film? 7. How much quantity of LDPE, Adhesive film and the protective film would be required in each export Aluminium composite sheet? 8. What is the application of the Aluminium composite sheet? Please submit a drawing with the dimensions of the Aluminium composite sheet. The case stands deferred.	